



03.10.2017 which constituted the only Financial Creditor i.e. SBI- CAG Branch, Egmore, Chennai and copy of the minutes of the meeting of CoC is annexed as **Annexure- F** of the Report.

4. In his Report, it is further stated that the member of the CoC informed the IRP through letter dated 21.10.2017 about his replacement as IRP, he suffered a stroke and hospitalized from 24.09.2017 to 28.09.2017 and still not able to continue to function as IRP due to health condition.
5. The COC has recommended the name of Shri Sripatham Venkatasubramaian Ramkumar as Resolution Professional for continuing the Corporate Insolvency resolution process against the Corporate Debtor. The IRP finally prayed this Adjudicating Authority to appoint Shri Sripatham Venkatasubramaian Ramkumar as Resolution Professional.
6. Having perused the Report submitted by the IRP, this Adjudicating Authority is of the opinion that a reference should be made to IBBI for receiving confirmation to the name of Shri Sripatham Venkatasubramaian Ramkumar. Therefore, I direct the Registry is to make a reference to IBBI for confirming the name of Shri Sripatham Venkatasubramaian Ramkumar for functioning as Resolution Professional within 10 days of receipt of this order.
7. Further, this Adjudicating Authority, as per the provisions of sub-section 5 of section 22 of the IB Code 2016, directs the interim resolution professional to continue to function as the resolution professional until the IBBI confirms the appointment of Shri Sripatham Venkatasubramaian Ramkumar as the Resolution Professional.

8. The appointment of Shri Sripatham Venkatasubramaian Ramkumar as Resolution Professional shall be confirmed by a separate order after receiving confirmation from the IBBI.
9. This Bench is directed the Registry to make a reference to the Insolvency and Bankruptcy Board of India (in short, 'IBBI') for Conforming the name of a Resolution Professional.
10. The Registry is also directed to communicate this Order to the Operational Creditor and the Corporate Debtor.
11. The address details of the RP are as follows:-

Mr. Sripatham Venkatasubramaian Ramkumar,  
Regn. No: (IBBI/IPA-001/IP-P00015/2016-2017/10039)  
H.No. 303, Block 15, Hill Ridge Springd,  
Gachibowli, Hyderabad-500032  
E-Mail: ramkumar.sv@in.ey.com

  
**K. ANANTHA PADMANABHA SWAMY**  
**Member (J)**